

gauge line of ex-Baraset-Basirhat Light Railway has been stopped by the General Manager of Eastern Railway;

(b) whether any prior reference was made to the West Bengal Government before he ordered stoppage; and

(c) if not, whether the work will be resumed and by what date?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) The Estimate and Project Report were under examination. Sanction to the estimate for construction of this project has since been accorded on 20-5-1957.

(b) and (c). Do not arise.

#### Wagon Assembly Plant at Visakhapatnam

\*484. **Shri R. J. Rao:** Will the Minister of Railways be pleased to state:

(a) whether the Wagon Assembly Plant at Visakhapatnam has gone into production; and

(b) the total number of wagons that are scheduled to be assembled there?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) Yes.

(b) 8,800.

#### Agricultural Programme

\*485. **Shri Sanganna:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to a supplementary raised on Starred Question No. 1783 on the 5th September, 1956 in respect of the implementation of the report of the Indian Delegation to China on Agricultural Planning and Techniques, and state whether the State Governments are fully incorporating the recommendations made by the Delegation in their economic programmes?

**The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):** The conclusions of the Delegation are generally of recommendatory character and to the extent they fall within

the purview of the State Governments, they have been asked to take them into account while framing their economic programmes.

#### Breaches in Railway Lines

\*486. { **Shri Umrao Singh:**  
**Shri H. P. Singh:**  
**Shri Kalika Singh:**

Will the Minister of Railways be pleased to refer to the reply given to part (d) of Starred Question No. 78 on the 15th November, 1956 and state what additional waterways and flood protection measures were undertaken on the rail track of the North Eastern Railway which was affected by floods during 1956?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** A statement showing additional waterways and flood protection measures undertaken or under consideration by the Railway is laid on the table of the Sabha. [See Appendix III, annexure No. 28.]

#### Inter state Movement of Foodgrains

\*487. { **Shri R. C. Majhi:**  
**Shri Sarjoo Pandey:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the movement of foodgrains has recently been banned from one State to another in case of some States; and

(b) if so, the names of such States and the reasons thereof?

**The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):** (a) and (b). A Statement is placed on the table of the House. [See Appendix III, annexure No. 29.]

#### National Highway Bridge on Tons River

\*489. { **Shri Kalika Singh:**  
**Shri Umrao Singh:**  
**Shri H. P. Singh:**

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the National Highway Bridges on Tons

river on Banaras-Ghazipur-Gorakhpur route between Mau and Koparganj and on Gomti river at the place where it falls into Ganga are not being completed before the approach of the monsoon;

(b) whether the road between Banaras and Dohrighat which is part of the above National Highway, is being raised at places to avoid being submerged by flood water;

(c) if so, whether the work is likely to be completed before the rains start; and

(d) whether sufficient number of new culverts have been provided for rushing water to escape to prevent flooding of the countryside?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Yes.

(b) No.

(c) Does not arise.

(d) No.

#### केन्द्रीय फल उत्पाद मंत्रणा समिति

\*४६०. श्री श्रीनार.यन बास : क्या सच तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय फल उत्पाद मंत्रणा समिति ने अपना काम शुरू कर दिया है;

(ख) क्या समिति ने इस सम्बन्ध में अपने सुझाव व सिफारिशों सरकार को भेज दी हैं;

(ग) यदि हां, तो उनकी प्रमुख बातें क्या हैं;

(घ) क्या सरकार ने उन पर विचार करने के बाद कोई निर्णय किया है; और

(ङ) यदि हां, तो वह निर्णय क्या है;

तथा सच कृषि उपमंत्री (श्री ए० ए० चावस) : (क) जी हां, अप्रैल १९५६ से ।

(ख) जी हां ।

(ग) से (ङ). उसकी सिफारिशों और उस पर की गई कार्यवाहियों का एक विवरण सभा की टेबल पर रख दिया गया है । [दे.सू.वे परिशिष्ट ३, अनुबन्ध संख्या ३०]

#### Barrage Construction in Kosi Project

\*491. **Shri L. N. Mishra:** Will the Minister of Irrigation and Power be pleased to state whether there is any proposal or suggestion before the Central Water and Power Commission to change the approved design of the Barrage construction in Kosi Project and to drop the proposal to divert water through old Dhars?

**The Minister of Irrigation and Power (Shri S. K. Patil):** The Chief Engineer, Kosi, has sent to the Central Water and Power Commission some tentative proposals bearing on the diversion of waters. These are under examination in the Commission at the technical level.

#### Food Adulteration Act (1954)

\*493. **Shri Sadhan Gupta:** Will the Minister of Health be pleased to state:

(a) whether Government's attention has been drawn to a report in the Statesman (Calcutta Edition) dated 11th January, 1957 to the effect that many chemical experts in Calcutta are of the opinion that even if certain quantity of groundnut oil is detected in mustard oil, it is difficult to declare the mustard oil, as adulterated because of a lacuna in the Food Adulteration Act, 1954;

(b) if so, what the lacuna is; and

(c) whether it is proposed to bring forward a Bill to amend the Act with a view to remove the lacuna?

**The Minister of Health (Shri D. P. Karmarkar):** (a) Yes Sir.

(b) The lacuna is that Bellier's Turbidity test by Evers method (Acetic Acid) is not specifically mentioned in the rules and the test can-